

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2014

Dated: 6th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Indian Power Corporation Ltd.

.... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Vivek Mathur
Mr. Atul Shanker Mathur

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Paramhans

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder.
He may file the same on or before 21.04.2016 after serving copy on the other
side.

List the matter on **19.05.2016.**

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**